## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

**C. P. NO**. <u>123(ND)2010</u> CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

1 P/c Melfel For R. 3.5

DESIGNATION S.NO. NAME REPRESENTATION **SIGNATURE** 

iggaf Pathak, Adv Petitioner

ORDER

This case has been transferred from Court No.1. None is present on behalf of the petitioner. Court notice be issued to the petitioner through counsel returnable on 21.09.2016. Dasti.

Member Judicial

coj ro

At this stage, Mr. Diggaj Pathak, has appeared on behalf of the petitioner and has been informed about the proceedings.